

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 378/2018, MA 464/2018
IN CP (IB)-600/I&BC/(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **D. CHHAGANLAL & CO.**

v/s.

SAY INDIA JEWELLERS PVT. LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

15. MA 378/2018, MA 464/2018 IN CP (IB)-600/I&BC/(MB)/2017

At request of the parties, list this matter on 20.8.2018.

SD/-

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)